

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 818 of 2020	Damodar Muddukrishna Vs. Cygilant (India) Research & Development Pvt. Ltd.	Mithun Shashank	Yugank Goel
2.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi-R2 & R3 Prabhjit Singh Soni-RP Yogesh Gupta-RA
3.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni-IRP Shivank Diddi-R3
4.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	
5.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease& Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4

For Hearing

6.	Comp. App. (AT) (Ins) No. 717 of 2020 Part Heard	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank-R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
7.	Comp. App. (AT) (Ins) No. 421 of 2020	Bulusu Bhanu Teja Vs. Vance 7 Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu	

Note: The Court will rise at 12:00 Noon.

02:00 PM

For Hearing

8.	Comp. App. (AT) No. 325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors. With	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6
9.	Comp. App. (AT) No. 328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar